Name of the Corporate Debtor: Khatema Fibres Limited; Date of Commencement of CIRP: 13-10-2023; List of Creditors as on: 21-11-2023; Name of IP: Mr. Satya Prakash Gupta; Process Number: 1; Last 5 digitof registration number: 11234

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	11148436022	1	11148436022	96.22				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	11229904	1	11085133	0.10		144771		Annexure 4
5	Operational creditors (Workmen)	189	21434487.38	189	21281449.15	0.18		153038.2308		Annexure 5
6	Operational creditors (Employees)	115	17443289.25	115	17393431.35	0.15		49857.90231		Annexure 6
7	Operational creditors (Government Dues)	2	59941054		0	0.00			59941054	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	100	904238874	96	387997305	3.35		222665.4	516018903.6	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		408	12162723630.63	402	11586193340.5	100.00		570332.53311000 01	575959957.6	